

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER SHEET OF THE HEARING ON 11th SEPTEMBER, 2023, 10:30 A.M.

TP No. 205/CTB/2019, CP (IB) No. 1664/MB/2017
 IA No. 158/CTB/2020, IA (IB) No. 307/CB/2022

Coram : 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Indiabulls Real Estate Company Pvt. Ltd. -Vs- Crest Steel and Power Pvt. Ltd.
Under Section	9 IBC

For Petitioner (s)

Mr. Haripad Mohanty, Adv. }
 Mr. Damandeep Singh Bhalla, Adv. } IA 158/20
 Mr. S. Sourav, Adv. }
 Mr. Hafeez Patanwala, Adv. } IA 307/22

For Respondent (s)

Mr. S. Sourav, Adv. }
 Mr. Hafeez Patanwala, Adv. } R22 in IA 158/20

ORDER

IA No. 158/CTB/2020:

Ld. Counsel Mr. Haripad Mohanty appears for the applicant. R22 is represented by Ld. Counsel Mr. S. Sourav. It is appeared that this application has not been uploaded in the e-portal. Petitioner counsel is directed to upload in e-portal both the original petition as well as the amendment petition and all connected documents within a week time. List the matter on 16.10.2023.

IA (IB) No. 307/CB/2022:

Ld. Counsel Mr. S. Sourav is present for the applicant. Respondent is represented by Ld. Counsel Mr. Haripad Mohanty. List the matter along with IA(IB) No. 158/CTB/2020 by 16.10.2023.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)